

Abendra Misra): On behalf of Shri T. N. Singh I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library, see No. LT-4014/65.]

12.28½ hrs.

AMENDMENTS TO DIRECTIONS BY SPEAKER

Secretary: I beg to lay on the Table a copy of the Amendments to Direction 2 and a copy of Direction 113B issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

Shri Narendra Singh Mahida (Anand): The copies of these amendments may be circulated to us.

Mr. Speaker: They would be published in the Bulletin, and every hon. Member would get it.

12.28½ hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With Your permission, Sir, I rise to announce that Government Business in this House for the week commencing 22nd of March, 1965, will consist of:

- (1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) General Discussion on the General Budget for 1965-66.

(3) Submission of Demands on Account (General) for 1965-66 to the vote of the House.

(4) Consideration and passing of the Industries (Development and Regulation) Amendment Bill, 1965, as passed by Rajya Sabha.

I may also inform the House that the discussion and voting on the Demands for Grants of various Ministries, which will commence on Monday, the 29th March, 1965, will be taken up in the following order:—

- Social Security
- Defence
- Communications
- External Affairs
- Civil Aviation
- Commerce
- Irrigation and Power
- Community Development and Cooperation
- Information and Broadcasting
- Rehabilitation
- Labour and Employment
- Transport.
- Health
- Industry and Supply
- Education
- Home Affairs
- Food and Agriculture
- Steel and Mines
- Petroleum and Chemicals
- Finance
- Works and Housing
- Law

A statement showing the likely dates on which the Demands are expected to come up for discussion on the basis of time allotted for each Ministry is being separately furnished to Lok Sabha Secretariat for circulation to Members in the Bulletin.